

NATIONAL COMPANY LAW TRIBUNAL,  
MUMBAI BENCH  
COURT- V

11) IA/457/2022  
IA/735/2022  
C.P. (IB)/1088(MB)2020

CORAM:

SMT. ANURADHA SANJAY BHATIA  
Member (Technical)

SHRI KULDIP KUMAR KAREER  
Member (Judicial)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **28.02.2023**.

NAME OF THE PARTIES: PUNJAB NATIONAL BANK INTERNATIONAL  
LIMITED

Vs.

TOPSGRUP SERVICES AND SOLUTIONS  
LIMITED

UNDER SECTION 7 OF THE INSOLVENCY AND BANKRUPTCY CODE, 2016

**ORDER**

Due to paucity of time, the matter could not be heard. List this matter  
on **29.03.2023**.

SD/-

SD/-

ANURADHA SANJAY BHATIA  
Member (Technical)

KULDIP KUMAR KAREER  
Member (Judicial)